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Crl.A.No. 642 OF 1996

ITEM No.108

Court No.4

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No. 642 of 1996

KISHOREBHAI KHAMANCHAND GOYAL Appellant (s)

VERSUS

STATE OF GUJARAT & ANR. Respondent (s)

(With office report)

Date : 18/09/2003 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE

HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s)Mr.Rajesh Mahale, Adv.

For Respondent (s)Ms. Hemantika Wahi, Adv.

UPON being mentioned the Court made the following

O R D E R

List this matter before a Bench of which  
Hon'ble Mr. Justice N. Santosh Hegde is not a member.

(PAWAN KUMAR) (PREM PRAKASH)  
COURT MASTER COURT MASTER